

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 58/99

Friday, this the 15th day of January, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

S. Pankajakshan,
S/o. B. Sreedharan,
Ex.Casual Labourer, Southern
Railway, Trivandrum Division,
Residing at: Palavila Vadakathil,
Panayam P.O., Perinad, Quilon.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Madras:- 3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum - 14.

...Respondents

By Advocate Mr.K.V. Sachidanandhan

The application having been heard on 15.1.99, the
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include
his name at the appropriate place in the list of open line
casual labourers, to grant him consequential benefits thereof
and to declare that he is entitled to be re-engaged and
absorbed in the open line unit of Southern Railway, Trivandrum
Division.

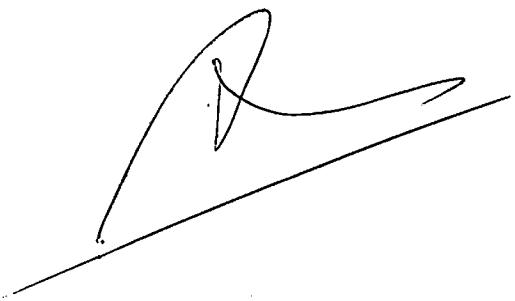
2. When the O.A. was taken up for hearing, the learned
counsel appearing for the applicant submitted that it is suffice
to direct the second respondent to dispose of A-4 representa-
tion submitted by the applicant within a reasonable time. The
learned counsel appearing for the respondents submitted that

there is no objection in adopting such a course.

3. Accordingly, the second respondent is directed to dispose of A-4 representation dated 3.8.98 submitted by the applicant within two months from the date of receipt of a copy of the order.

4. O.A. is disposed of accordingly. No costs.

Dated the 15th day of January, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURE

1. Annexure A4: True copy of the representation dated 3.8.98 submitted by the applicant to the second respondent.